

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 44(ND)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Shri Balaji Cycle Pvt. Ltd. & Anr.
Vs.
M/s. The Registrar of Companies

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MUKESH Aloha	Company Secretary.	Petitioner	@Aloha
		In Presence	Petitioner	Chaudhary
2.	SP Singh Chawla	Adv	<u>ORDER</u>	

Notice of the petition.

Deputy Registrar, who is present accepts notice for the RoC. A copy of the petition has been handed over to him in the court today.

Let the reply, if any, be filed within four weeks with a copy in advance to the petitioner.

Rejoinder, if any, be filed within two weeks thereafter.

List for further consideration on 28.04.2017.

sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

sd/-
(R. VARADHARAJAN)
MEMBER (J)